

Central Administrative Tribunal  
Principal Bench: New Delhi

10

OA No. 2143/99

New Delhi this the 1st day of March, 2000

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)  
Hon'ble Mrs. Shanta Shastry, Member (A)

Shri Munshi Lal  
Retired Chief Engineer (Civil)  
R/o 121, Munirka Vihar,  
New Delhi-110067.

...Applicant  
(By Advocate: Shri Shankar Raju proxy  
counsel with applicant in person)

Versus

1. Union of India  
through the Secretary  
Ministry of Information & Broadcasting  
Shastry Bhawan, New Delhi.

2. The Director General  
All India Radio  
Akashwani Bhavan  
Parliament Street,  
New Delhi-110001.

3. The Secretary,  
Union Public Service Commission  
Dholpur House, Shahjahan Road  
New Delhi-110011.

...Respondents

(By Advocate: Shri S.M. Arif, proxy  
counsel for Shri H.K. Gangwani)

ORDER (Oral)

By Reddy, J.

Heard the applicant. The applicant impugns the disciplinary proceedings that have been initiated against him. It is his complaint that though the entire evidence of the prosecution witness is in his favour, the Disciplinary Authority <sup>L is preparing to</sup> ~~passed~~ an order taking into consideration only the evidence adduced in the preliminary enquiry.

Verdict

2. It is stated in the reply that the disciplinary proceedings have been initiated in accordance with the CCS (CCA) Rules, 1965 and the CCS (Pension) Rules, 1972 and that they are in progress and are in a final stages and hence the OA is pre-mature.

11

3. As we find that the disciplinary proceedings have already been half way through and the final orders are being passed, we agree that the OA is pre-mature.

4. The OA is, therefore, dismissed. It is open to the applicant to agitate against the final order that may be passed by the Disciplinary Authority/Appellate Authority, if he is aggrieved by the same. The disposal of the OA will not prejudice the Contempt Petition that has already been filed by the applicant. No costs.

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(Mrs Shanta Shastry)  
Member (A)

*Com. Appellate*

(V. Rajagopala Reddy)  
Vice-Chairman (J)

cc.

09.02.2000

1. OCP.58/2000 in OA.2143/99

Present:Shri R.K. Shukla,proxy for Mrs. B.  
Sunita Rao,counsel for petitioner.

At the request of the proxy counsel for  
the petitioner, post on 14.2.2000.

Shanta S. (Mrs. Shanta Shastry). (V. Rajagopala Reddy)

M(A)

VC(J)

Ch

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